

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/12215/2026 ARBP/14/2026	G4S SECURE SOLUTION (INDIA) PVT. LTD., BBSR VS SANDY RESORT PVT. LTD.,BHBUBANESWAR	JATINDRA MOHANTY VS	// (//
2	D-BLAPL/8174/2026 BLAPL/2718/2026	GOUTAM BEHERA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	KAMARDA /34 /2026 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000099/2026
3	D-BLAPL/8191/2026 BLAPL/2719/2026	NAYAN CHAND NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 A.D.J. CUM SPECIAL JUDGE,BERHAMPTON 2(A)CC/000014/2025
4	D-BLAPL/8116/2026 BLAPL/2720/2026	MUNNA PATEL VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	//0 SPECIAL JUDGE,ROURKELA(Sundargarh) SPL. 2(a)C.C./0000002/2026
5	D-BLAPL/7118/2026 BLAPL/2721/2026	DIPU PRADHAN @ DEEPAK PRADHAN VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	CHANDANPUR /92 /2019 AD-HOC A.D.J.,(FTSC),PURI(Puri) TR/0000049/2025
6	D-BLAPL/8179/2026 BLAPL/2722/2026	JHUNA BHOI VS STATE OF ODISHA	UMESH KUMAR LENKA VS	CHANDABALI /63 /2022 DISTRICT & SESSIONS JUDGE,BHADRAKANTH ST/0000185/2022
7	D-BLAPL/8195/2026 BLAPL/2723/2026	BIKASH CHOUDHURY VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MALGODOWN /141 /2014 1ST A.D.J., CUTTACK(Cuttack) ST/0000158/2015
8	D-BLAPL/8192/2026 BLAPL/2724/2026	SOMNATH SETHI VS STATE OF ODISHA	SMRUTI RANJAN DASH VS	//0 1ST A.D.J., CUTTACK(Cuttack) 2(A)CC/0000130/2025
9	D-BLAPL/8197/2026 BLAPL/2725/2026	GOPAL POLASI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NANDAPUR /30 /2019 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000011/2019
10	D-BLAPL/8165/2026 BLAPL/2726/2026	SUMANTA BEHERA @ DUSHA VS STATE OF ODISHA	MAHES DAS VS	K.NUAGOAN /56 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000052/2023
11	D-BLAPL/4717/2026 BLAPL/2727/2026	RANJIT BARIHA @ MILU VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KHAPRAKHOL /147 /2024 A.D.J.,PATNAGARH(Balangir) SC/0000076/2025

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12	D-BLAPL/8089/2026 BLAPL/2728/2026	JOSEPH SUNA @ KAREN VS STATE OF ODISHA	PVS NANAJI ACHARY VS	KORAPUT TOWN /57 /2025 AD-HOC A.D.J.(FTSC),JEYPORE(Koraput) TR/0000027/2025
13	D-BLAPL/8097/2026 BLAPL/2729/2026	BHAKTI PRAPANNA AKINCHAN MAHARAJ VS STATE OF ODISHA	ASHWINI KUMAR DAS VS	LINGARAJ P.S. /335 /2024 A.D.J.,BHUBANESWAR(Khordha) CT/0000082/2025
14	D-BLAPL/6325/2026 BLAPL/2730/2026	ARUN MALIK VS STATE OF ODISHA	DALIRANI BEHURAY VS	DHAMARA PS /87 /2024 DISTRICT & SESSIONS JUDGE,BHADRA ST/0000198/2025
15	D-BLAPL/8193/2026 BLAPL/2731/2026	DHIREN KUMAR BEHERA @ TUKUNA VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	KABISURYANAGAR /20 /2018 PRESIDING OFFICER,O.P.I.D. COURT,BE GR/0000002/2018
16	D-BLAPL/5112/2026 BLAPL/2732/2026	RABINDRA @ RABINDRA KUMAR PANDA @ POKARA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MAHAKALPARA /23 /2026 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000087/2026
17	D-BLAPL/7726/2026 BLAPL/2733/2026	BHIMASEN HARIJAN VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	DHARMABANDHA PS /52 /2023 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000054/2023
18	D-BLAPL/6090/2026 BLAPL/2734/2026	LALIT KUMAR BARIK VS STATE OF ODISHA	ASIT KUMAR OTTA VS	BISOI /232 /2025 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP CT/0001574/2025
19	D-BLAPL/5903/2026 BLAPL/2735/2026	MINARUL SK VS STATE OF ODISHA	SWARAJ PATEL VS	// SPECIAL JUDGE, SUNDARGARH(Sundar SPL. 2(a)C.C./0000002/2026
20	D-BLAPL/6267/2026 BLAPL/2736/2026	SATYAPRAKASH MAHANTA VS STATE OF ODISHA	AJIT KUMAR PANDA VS	HARICHANDANPUR /307 /2025 J.M.F.C.,KEONJHAR(Kendujhar) GR/0001501/2025
21	D-BLAPL/8299/2026 BLAPL/2737/2026	SAKIL KHAN VS STATE OF ODISHA	ASHOK KUMAR JENA VS	TIGIRIA /92 /2025 J.M.F.C.,TIGIRIA(Cuttack) CT/0000089/2025
22	D-BLAPL/7175/2026 BLAPL/2738/2026	PINKU @ ROHIT SETHY VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	NIKIRAI /300 /2025 J.M.F.C.,KENDRAPARA(Kendrapara) GR/0000425/2025
23	D-BLAPL/8062/2026	UTPAL AFIR UJE @ AFIR	SUBASH CHANDRA PUSPALAKA	KORAPUT TOWN /28 /2026

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	BLAPL/2739/2026	VS STATE OF ODISHA	VS	S.D.J.M.,KORAPUT(Koraput) GR/000083/2026
24	D-BLAPL/8301/2026 BLAPL/2740/2026	RANJIT KUMBHAR VS STATE OF ODISHA	BASUDEV BARIK VS	BOLANGIR TOWN /774 /2025 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir) GR/0002130/2025
25	D-BLAPL/8310/2026 BLAPL/2741/2026	RAMESH SETHI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000733/2025
26	D-BLAPL/8360/2026 BLAPL/2742/2026	SAGAR BHOI @ KALU VS STATE OF ODISHA	BISWABHUSAN DAS VS	BANKI /108 /2025 1ST A.D.J., CUTTACK(Cuttack) ST/0000197/2025
27	D-BLAPL/6813/2026 BLAPL/2743/2026	NABA @ NABAKISHORE SETHY VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	NIKIRAI /300 /2025 J.M.F.C,KENDRAPARA(Kendrapara) GR/0000425/2025
28	D-BLAPL/7815/2026 BLAPL/2744/2026	GANGADHAR SINGH VS STATE OF ODISHA	SANJUKTA MUNDA VS	// SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000111/2025
29	D-BLAPL/8363/2026 BLAPL/2745/2026	RAMESH MEHER VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	PAHALA /462 /2025 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000747/2025
30	D-BLAPL/7930/2026 BLAPL/2746/2026	PADAMAN MANDINGA @ PADMAN MANDINGA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	LAXMIPUR /104 /2025 ADDL DISTRICT AND SESSIONS JUDGE CT/0000222/2025
31	D-BLAPL/8139/2026 BLAPL/2747/2026	HIMANSHU SEKAR JENA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH TOWN /597 /2025 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH(Sundergarh) GR/0001991/2025
32	D-BLAPL/8374/2026 BLAPL/2748/2026	SUJAYA KUMAR SAMANTA VS STATE OF ODISHA	ASHOK KUMAR GHADAI VS	JALESWAR /1 /2026 A.D.J.,JALESWAR(Baleshwar) Spl/0000001/2026
33	D-BLAPL/8261/2026 BLAPL/2749/2026	SUMITRA DIN VS STATE OF ODISHA	MANORANJAN PADHY VS	MACHHKUND /133 /2023 ADDL DISTRICT AND SESSIONS JUDGE CT/0000031/2024
34	D-BLAPL/8377/2026 BLAPL/2750/2026	ABHINASH MAHARANA @ ABINASH @ AKASH VS	ARIJEET MISHRA VS	MALKANGIRI /280 /2025 S.D.J.M.,MALKANGIRI(Malkangiri)

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35	D-BLAPL/7641/2026 BLAPL/2751/2026	STATE OF ODISHA BISHAL PATTANAİK VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	GR/0000349/2025 ANGUL SADAR PS /686 /2024 A.D.J.,ANGUL(Anugul) CT/0000017/2026
36	D-BLAPL/8272/2026 BLAPL/2752/2026	RAMESH ROUT @ RAMESH CHANDRA ROUT VS STATE OF ODISHA	SUJATA JENA VS	KANPUR /24 /2026 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000080/2026
37	D-BLAPL/8263/2026 BLAPL/2753/2026	UPENDRA NAYAK @ KUMAR VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHARIAR /269 /2025 ADDL. DIST. AND SESSIONS JUDGE,KH SA/0000043/2025
38	D-BLAPL/8270/2026 BLAPL/2754/2026	SUNIL KUMBHAR VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BARKOTE /414 /2024 DISTRICT AND SESSIONS JUDGE,DEOG ST/0000090/2024
39	D-BLAPL/8273/2026 BLAPL/2755/2026	SAMIR SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	JHARBANDH /23 /2026 S.D.J.M.,PADAMPUR(Bargarh) GR/0000160/2026
40	D-BLAPL/8386/2026 BLAPL/2756/2026	MANESH SAHU VS STATE OF ODISHA	PRASANTA KUMAR ROURAY VS	NAWAPARA /37 /2026 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000136/2026
41	D-BLAPL/8271/2026 BLAPL/2757/2026	SAHIL HOTA VS STATE OF ODISHA	AMITAV TRIPATHY VS	JHARBANDH /23 /2026 S.D.J.M.,PADAMPUR(Bargarh) GR/0000160/2026
42	D-BLAPL/8275/2026 BLAPL/2758/2026	ARTA HARIJAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	JHARBANDH /23 /2026 S.D.J.M.,PADAMPUR(Bargarh) GR/0000160/2026
43	D-BLAPL/8390/2026 BLAPL/2759/2026	NRUSINGHA PRUSTY @ MUNA VS STATE OF ODISHA	SK. ZAFARULLA VS	GOP /5 /2026 J.M.F.C.,KONARK(Puri) GR/0000014/2026
44	D-BLAPL/8286/2026 BLAPL/2760/2026	DURYODHAN BHAINSA VS STATE OF ODISHA	SUSIL KUMAR PATNAİK VS	TIKAYATPALI /43 /2022 A.D.J.,SUNDARGARH(Sundargarh) Spl/0000139/2022
45	D-BLAPL/8302/2026 BLAPL/2761/2026	SAMEER DANDASENA VS STATE OF ODISHA	GAJENDRA KUMAR BAG VS	BOLANGIR SADAR /404 /2025 SPECIAL JUDGE (POCSO), BALANGIR(B Spl/0000050/2025

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46	D-BLAPL/8282/2026 BLAPL/2762/2026	DAYANIDHI JENA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// A.D.J., SORO(Baleshwar) Spl/000002/2026
47	D-BLAPL/8312/2026 BLAPL/2763/2026	SK.SADDAM HUSSAIN @ SK SADDAM VS STATE OF ODISHA	BISWARANJAN DALAI VS	PLANTSITE /359 /2025 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000054/2025
48	D-CMAPL/2031/2026 CMAPL/35/2026	KAILASH CHANDRA PANDA VS NIRANJAN PANDA	ADV. VS	// () //
49	D-CMAPL/12480/2026 CMAPL/36/2026	MINA MALLIK @ MALLICK VS BHANWAR SHAHA WALI TAKIA MAZAR	SUMIT KUMAR MOHANTY VS	// () //
50	D-CMP/12373/2026 CMP/522/2026	SANOD KUMAR SHARMA VS SARPANCH, SINGHIBUJA GRAM PANCHAYAT, SUBARNAPUR	PRABIN DAS VS	// CIVIL JUDGE (SD),SONEPUR(Sonepur) CS/0000054/2025
51	D-CMP/10459/2026 CMP/523/2026	RAMA KRUSHNA PRADHAN @ RAMAKRUSHNA PRADHAN VS BASUDEV PRADHAN	AMIT PRASAD BOSE VS	// A.D.J.,JALESWAR(Baleshwar) Fao/0000144/2025
52	D-CMP/11934/2026 CMP/524/2026	SULOCHANA PATEL VS DUKHISHYAM PATEL	MAHADEV SAHU VS	// CIVIL JUDGE (SD),BOLANGIR(Balangir) CMA/0000045/2025
53	D-CMP/11523/2026 CMP/525/2026	NAYANI PRADHAN VS RAMESH CHANDRA DEHURY	PURNA CHANDRA MISHRA VS	// CIVIL JUDGE (SD),TALCHER(Anugul) IA/0000001/2022
54	D-CMP/12110/2026 CMP/526/2026	JAYA PRAKASH ROUT VS ASHOK KUMAR PATI	ASHOK KUMAR SAHOO VS	// CIVIL JUDGE(SD), PATTAMUNDAI(Kendrapada) CS/0000265/2022
55	D-CMP/11891/2026 CMP/527/2026	PARDESHI @ PARADESI DEWANGAN VS KAILASH DEWANGAN	GOKULANANDA SAHU VS	// () //
56	D-CMP/12200/2026 CMP/528/2026	NIRANJAN SWAIN VS DOUPADI NAYAK	MAHESWAR MOHANTY VS	// ADDL CIVIL JUDGE (SD), JAJPUR(Jajapur) CS/0000183/2016
57	D-CMP/12301/2026	MUKUNDA PATNAIK @ MAKUNDA	BUDHIRAM DAS	//

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	CMP/529/2026	VS LABA KUMAR PATNAIK	VS	DISTRICT AND SESSIONS JUDGE,SONE RFA/000022/2025
58	D-CMP/9037/2026 CMP/530/2026	BAIDHAR SINGH VS RACHITA SINGH	NARAYAN PRASAD PARIJA VS	// CIVIL JUDGE (SD),2ND COURT,CUTTACK CS/0000128/2025
59	D-CMP/12628/2026 CMP/531/2026	NRUSINGH CHARAN CHOUDHURY VS INDIAN MEDICAL ASSOCIATION, ORISSA STATE BRANCH, CUTTACK	ANJAN KUMAR BISWAL VS	// DISTRICT & SESSIONS JUDGE,CUTTACK CMA/0000056/2024
60	D-CONTC/10004/2026 CONTC/1686/2026	NALINI BIHARI PATTANAIAK VS PRATIK SINGH, SUPERINTENDENT OF POLICE, PURI	ADV. VS	// ()
61	D-CONTC/10203/2026 CONTC/1687/2026	BISHNU CHARAN SWAIN VS KESHAB MEHER, DEO, JAGATSINGHPUR	ADV. VS	// ()
62	D-CONTC/10238/2026 CONTC/1688/2026	MANAGING COMMITTEE, BAUNSUNI GIRLS HIGH SCHOOL, BOUDH VS DR N. THIRUMALLA NAIK, IAS	ADV. VS	// ()
63	D-CONTC/10253/2026 CONTC/1689/2026	BUDHADEV PODH VS DR.N.THIRUMALA NAIK,IAS	ADV. VS	// ()
64	D-CONTC/10340/2026 CONTC/1690/2026	NARAYAN DASH VS DR.N.THIRUMALA NAIK,IAS	ADV. VS	// ()
65	D-CONTC/10350/2026 CONTC/1691/2026	AKULA BISHOYI VS DR.N.THIRUMALA NAIK,IAS	ADV. VS	// ()
66	D-CONTC/10354/2026 CONTC/1692/2026	UDAYANATH MALLA VS DR.N.THIRUMALA NAIK,IAS	ADV. VS	// ()
67	D-CONTC/10356/2026 CONTC/1693/2026	KRISHNA CHANDRA PRADHAN VS DR.N.THIRUMALA NAIK,IAS	ADV. VS	// ()
68	D-CONTC/11083/2026 CONTC/1694/2026	BIJAY KUMAR SETHI VS	ADV. VS	// ()

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69	D-CONTC/10514/2026 CONTC/1695/2026	SASMITA MUNDURI,EXECUTIVE ENGINEER CUM SUPERITENDING ENGINEER RURAL WORKS DIV., NAYAGARH KAMAKSHYA MOHAPATRA VS	ADV VS	// // ()
70	D-CONTC/11352/2026 CONTC/1696/2026	DHARITRY MISHRA, GENERAL MANAGER, ODISHA STATE AGRICULTURAL MARKETING BOARD,KHORDHA SAMBIT TRIPATHY VS	ADV VS	// // ()
71	D-CONTC/11968/2026 CONTC/1697/2026	PRASANTA KUMAR TARAI,O.A.S., SUB COLLECTOR, JAGATSINGHPUR LAXMI PRADHAN VS	ADV. VS	// // ()
72	D-CONTC/11634/2026 CONTC/1698/2026	BRIJENDRA PRATAP SINGH, CHAIRMAN CUM MANAGING DIRECTOR, BHUBANESWAR SANKAR PRASAD MEHER VS	ADV VS	// // ()
73	D-CONTC/11897/2026 CONTC/1699/2026	BARIAL MURMU, TAHASILDAR, RAIKIA, KANDHAMAL NIRAKARA BHOLA VS	ADV. VS	// // ()
74	D-CONTC/12041/2026 CONTC/1700/2026	SACHIN RAMACHANDRA JADHAV, IAS JAYANTI JAGADALA VS	ADV VS	// // ()
75	D-CONTC/12043/2026 CONTC/1701/2026	JHARANA NAIK, CHILD DEVELOPMENT PROJECT OFFICER, BIRAMAHAARAJPUR KRUSHNA CHANDRA BEHERA VS	ADV VS	// // ()
76	D-CONTC/12044/2026 CONTC/1702/2026	DR. ARABINDA KUMAR PADHEE,IAS, ADDL. CHIEF SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT. SAMAL BARRAGE EMPLOYEES UNION, ANGUL VS	ADV VS	// // ()
77	D-CONTC/12611/2026 CONTC/1703/2026	SUBHA SHARMA,IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPTT. JIYAMINI RANJAN BEHERA VS	ADV VS	// // ()
78	D-CONTC/11320/2026 CONTC/1704/2026	ARGULA SNEHA, SUB COLLECTOR,BARGARH RANJITA NAYAK VS	ADV VS	// // ()
79	D-CONTC/11544/2026 CONTC/1705/2026	DEEPAK KHANDAYAT RAI, IIC, MALGODWAN POLICE STATION, CUTTACK BASANTA KUMAR DAS VS	ADV VS	// // ()
		PRAFULLA KUMAR MALLICK, D.F.O., BALASORE		//

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80	D-CONTC/11664/2026 CONTC/1706/2026	SANJAY KESHARI MOHAPATRA VS DIBYAJYOTI PARIDA, COLLECTOR, PURI	ADV. VS	// 0 //
81	D-CONTC/11552/2026 CONTC/1707/2026	BHASKAR SAHOO VS SUSHANTA KUMAR MISHRA,TAHASILDAR,MAHANGA,CUTTACK	ADV. VS	// 0 //
82	D-CONTC/5409/2026 CONTC/1708/2026	PRAMILA PATNAIK VS DR. N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
83	D-CONTC/11604/2026 CONTC/1709/2026	ABODH KUMAR RAY VS RAHUL YADAV, SUPERINTENDING ENGINEER, MINOR IRRIGATION DIVISION,KHORDA	ADV VS	// 0 //
84	D-CONTC/5413/2026 CONTC/1710/2026	KEDARNATH NAYAK VS DR. N.THIRUMALA NAIK, COMM. CUM SEC., BHUBANESWAR	ADV. VS	// 0 //
85	D-CONTC/7376/2026 CONTC/1711/2026	PRADYUMANA KUMAR MOHAPATRA VS GUHA POONAM TAPAS KUMAR,IAS, COMMISSIONER CUM SECRETARY HANDLOOMS TEXTILES AND HANDICRAFTS DEPTT.,	ACHYUTANANDA PATTANAIK VS	// 0 //
86	D-CONTC/7508/2026 CONTC/1712/2026	SHRADHANJALI DASH VS SUBHA SHARMA, PRINCIPAL SECRETARY, WATER RESOURCES DEPTT.	ADV VS	// 0 //
87	D-CONTC/7911/2026 CONTC/1713/2026	JAGABANDHU SAHOO VS SOUMYA RANJAN MISHRA, EXECUTIVE OFFICER, CHOUDWAR MUNICIPALITY, CUTTACK	BHABARANJAN KAR VS	// 0 //
88	D-CONTC/8244/2026 CONTC/1714/2026	JIBAN KUMAR DUTTA VS ARBIND AGRAWAL, IAS	SANGRAM JENA VS	// 0 //
89	D-CONTC/8475/2026 CONTC/1715/2026	SUKANTIMANI SANTA VS ARVIND AGRAWAL, I.A.S	SANGRAM JENA VS	// 0 //
90	D-CONTC/8964/2026 CONTC/1716/2026	ROBIN CHANDRA SAHU VS AJAY KUMAR PATRA, D.E.O., GANJAM	SATYAJEET SINGH VS	// 0 //
91	D-CONTC/9789/2026	SOMANATH DAS	ADV.	//

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	CONTC/1717/2026	VS SAMBIT KUMAR KAR, OAS	VS	() //
92	D-CONTC/9997/2026 CONTC/1718/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, JAGALPAT VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	ASUTOSH ROUT VS	// ()
93	D-CRLA/8414/2026 CRLA/300/2026	LAXMI NARAYAN PUTEL VS STATE OF ODISHA(VIG.)	MANOJ KUMAR PATI VS	SAMBALPUR VIGILANCE /15 /2011 SPL.JUDGE(VIG.),SAMBALPUR(Sambalpur) CT/0000044/2011
94	D-CRLA/7776/2026 CRLA/301/2026	DEEPAK KUMAR KARADA @ DIPU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	PARLAKHEMUNDI /5 /2026 SPECIAL JUDGE,GAJAPATI(Gajapati) Spl/0000005/2026
95	D-CRLA/5799/2026 CRLA/302/2026	KSHIROD KUMAR ROUT@KSHIROD ROUT VS SEFALI MANSINGH	RAMANI KANTA PATTANAIAK VS	ATHGARH /216 /2014 A.D.J.,ATHAGARH(Cuttack) ST/0000040/2015
96	D-CRLA/6107/2026 CRLA/303/2026	KHIROD KUMAR ROUT @ KHIROD ROUT VS MUNDA SAMAL	RAMANI KANTA PATTANAIAK VS	ATHGARH /216 /2014 A.D.J.,ATHAGARH(Cuttack) ST/0000040/2015
97	D-CRLMC/7771/2026 CRLMC/963/2026	BIKRAM BAG VS KAMALINI BAG	MANAS KUMAR CHAND VS	//0 J.M.F.C., KESINGA(Kalahandi) CRM/0000011/2024
98	D-CRLMC/7858/2026 CRLMC/964/2026	JAGABANDHU KARNA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /186 /2018 J.M.F.C.,KANTAMAL(Baudh) CT/0000340/2018
99	D-CRLMC/7840/2026 CRLMC/965/2026	PRAMOD KUMAR MOHANTY VS DAYANIDHI JENA	SK. ZAFARULLA VS	//0 J.M.F.C.,SORO(Baleshwar) ICC/0000042/2020
100	D-CRLMC/7841/2026 CRLMC/966/2026	PRASANTA KUMAR MOHANTY VS DAYANIDHI JENA	SK. ZAFARULLA VS	//0 J.M.F.C.,SORO(Baleshwar) ICC/0000041/2020
101	D-CRLMC/8173/2026 CRLMC/967/2026	UMAKANTA PATEL VS STATE OF ODISHA	RAMDAS ACHARY VS	AIRPORT /370 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001970/2025
102	D-CRLMC/8100/2026 CRLMC/968/2026	SIBARAM SAHU VS	RATIKANTA MOHAPATRA VS	KOTINANDA /309 /2025 A.D.J.,ASKA(Ganjam)

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103	D-CRLMC/7162/2026 CRLMC/969/2026	STATE OF ODISHA ALOK KUMAR SAHOO @ SAHU VS PRASANTA KUMAR SAHOO	PRIYA RANJAN SINGH VS	CRREV/0000011/2025 DHENKANAL TOWN /350 /2022 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL ICC/0000048/2024
104	D-CRLMC/8120/2026 CRLMC/970/2026	SK.ABID VS STATE OF ODISHA	RAGHUNATH BISWAL VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000013/2026
105	D-CRLMC/7620/2026 CRLMC/971/2026	PRAMOD RAITA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOHANA /41 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000052/2025
106	D-CRLMC/8199/2026 CRLMC/972/2026	SANTOSH KUMAR RAYAGURU VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	//0 J.M.F.C.,NAYAGARH(Nayagarh) ICC/0000152/2018
107	D-CRLMC/7742/2026 CRLMC/973/2026	M/S. HINDUJA LEYLAND FINANCE LTD. VS MONARANJAN RATH	PRAKASH KUMAR MISHRA VS	//0 J.M.F.C.,NIMAPARA(Puri) ICC/0000138/2022
108	D-CRLMC/8010/2026 CRLMC/974/2026	ALEKHA SURUJAL VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	//0 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B ICC/0000151/2023
109	D-CRLMC/8449/2026 CRLMC/975/2026	SUSHIL KUMAR BEHERA VS STATE OF ODISHA	INDRAMANI SAHOO VS	//0 (//
110	D-CRLMC/8658/2026 CRLMC/976/2026	SK. LOKMAN @ SK. MUNA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA /95 /2021 C.J.M.,,KENDRAPARA(Kendrapara) ST/0000005/2022
111	D-CRLMC/8659/2026 CRLMC/977/2026	ANIL KUMAR JENA @ BUTI VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	PATTAMUNDAI /308 /2020 A.D.J.-CUM-SPECIAL JUDGE,PATTAMUN ST/0000195/2025
112	D-CRLMC/8264/2026 CRLMC/978/2026	PURUSOTTAM PRADHAN VS STATE OF ODISHA (OPID)	SURYAKANTA DWIBEDI VS	NAYAGARH /136 /2013 PRESIDING OFFICER, DESIGNATED CO CT/0000017/2021
113	D-CRLMC/8317/2026 CRLMC/979/2026	PRAVAKAR BEHERA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BANARAPAL /29 /2003 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR CT/0000843/2003

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114	D-CRLMC/7716/2026 CRLMC/980/2026	MANTU NAIK VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	RAIRAKHOL /223 /2020 SPECIAL JUDGE (POCSO), SAMBALPUR Spl/0000435/2020
115	D-CRLREV/5174/2026 CRLREV/224/2026	BASANTA@BASANTA KUMAR MALIK VS KHAGENDRA PRASAD BEHERA	AJAYA KUMAR ROUT VS	//0 PRESIDING OFFICER, O.P.I.D. COURT,B CRA/0000071/2024
116	D-CRLREV/7359/2026 CRLREV/225/2026	DEEPANJALI PATRO VS SIBA SNKAR PATRO	S.RAM KUMAR VS	// JUDGE FAMILY COURT,GANJAM(Ganja Crp/0000014/2019
117	D-CRLREV/7623/2026 CRLREV/226/2026	DIPALI BEHERA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	BOLANGIR TOWN /607 /2025 DISTRICT & SESSIONS JUDGE,BOLANG CRMC/0000049/2026
118	D-CRLREV/7873/2026 CRLREV/227/2026	SK. AJHAR VS STATE OF ODISHA	PARTHA SARATHI DAS VS	GHATAGAON /345 /2025 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar ST/0000016/2025
119	D-CRLREV/5368/2026 CRLREV/228/2026	ARPITA DEBADARSHINI VS VIKASH KUMAR	BIKRAM CHANDRA GHADEI VS	//0 A.D.J.,BHUBANESWAR(Khordha) CRA/0000041/2025
120	D-CRLREV/8215/2026 CRLREV/229/2026	SUSANTA KU. SAHU @ SUSANTA KUMAR SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOPALPUR /110 /2022 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar Spl/0000137/2022
121	D-EXP/11984/2026 EXP/35/2026	GOURANGA CHARAN PATTANAYAK VS NIHARKANTI MISHRA,CHIEF ENGINEER,MECHANICAL,ODISHA	MANAS PATI VS	// (//
122	D-EXP/11983/2026 EXP/36/2026	PRADIPTA KUMAR DALABEHERA VS NIHARKANTI MISHRA,CHIEF ENGINEER,MECHANICAL,ODISHA	MANAS PATI VS	// (//
123	D-FAO/12109/2026 FAO/121/2026	GATIKRUSHNA JOSHI VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001263/2016
124	D-FAO/12116/2026 FAO/122/2026	NIROJA NALINI DAS VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000577/2016
125	D-FAO/11525/2026	KRISHNA CHARAN DAS	SUKANTA KUMAR MISHRA	//

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	FAO/123/2026	VS STATE OF ODISHA	VS	STATE EDUCATION TRIBUNAL,BHUBA Gia/0000138/2024
126	D-FAO/11787/2026 FAO/124/2026	DEBENDRA KUMAR JENA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000700/2013
127	D-FAO/11791/2026 FAO/125/2026	SURESH PRASAD ROUT VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// STATE EDUCATION TRIBUNAL, BHUBA Gia/0000920/2017
128	D-FAO/11173/2026 FAO/126/2026	EMPLOYEES STATE INSURANCE CORPORATION, BHUBANESWAR VS M/S. GANESH CHANDRA SAHA	AMARENDRA PRASAD RAY VS	// COMNR. FOR EMPLOYEES COMPENSA CMA/0000002/2017
129	D-FAO/12114/2026 FAO/127/2026	SAILENDRA NARAYAN SAHOO VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL, BHUBA Gia/0000435/2012
130	D-FAO/12118/2026 FAO/128/2026	HARIHAR BEHURA VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL, BHUBA Gia/0000623/2013
131	D-LAA/6580/2026 LAA/33/2026	HARIHARA RANA VS LAND ACQUISITION OFFICER, KALAHANDI	DHANANJAYA MUND VS	// L.A.R. and R. AUTHORITY,BERHAMPUR LAR/0000033/2025
132	D-MACA/9525/2026 MACA/292/2026	M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK VS SUNITA KUA	SOMNATH ROY VS	// 3RD ADDL. DISTRICT JUDGE,CUTTACK Mac/0001221/2021
133	D-MATA/12037/2026 MATA/106/2026	AGRAGATI AJAY ROUL VS SASMITA BEHERA	SUKANTA KUMAR NAYAK VS	// JUDGE, FAMILY COURT, DHENKANAL CP/0000114/2024
134	D-MATA/11762/2026 MATA/107/2026	BASANTA KUMAR SAHOO VS ITISHREE SAHOO	SUJATA JENA (SR. ADV.) VS	// JUDGE,FAMILY COURT,ANGUL(Anugul CP/0000006/2025
135	D-MATA/12000/2026 MATA/108/2026	KUNDAN KUMAR SAHOO VS CHINMAYEE SAHOO	AMITAV TRIPATHY VS	// JUDGE, FAMILY COURT, NAYAGARH(N CP/0000127/2023
136	D-MATA/11213/2026 MATA/109/2026	SATYAJIT BEURA VS	LALITENDU MISHRA VS	// JUDGE,FAMILY COURT,JAGATSINGPUR

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137	D-RPFAM/11036/2026 RPFAM/83/2026	RAJLAXMI DAS MIR MOHAMMAD PARWEJ JAFAR VS NIKHAT PARWEEN	MISS NAMITA PATTANAİK VS	CP/0000025/2019 // JUDGE FAMILY COURT,CUTTACK(Cuttack) Crp/0000233/2022
138	D-RPFAM/11479/2026 RPFAM/84/2026	BASANTI ROUT VS SANTOSH KUMAR ROUT	RITURANJAN CHHOTARAY VS	// JUDGE FAMILY COURT,KHURDA(Khorda) Crp/0000192/2022
139	D-RPFAM/12076/2026 RPFAM/85/2026	UMESH CHANDRA MOHANTY VS SREEREKHA PATTANAİK	ACHYUTANANDA PATTANAİK VS	// JUDGE FAMILY COURT-II,BHUBANESWAR Crp/0000196/2019
140	D-RPFAM/11141/2026 RPFAM/86/2026	SWAGATIKA SAHOO VS BHARAT PRUSTY	RAMANI KANTA PATTANAİK VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) Crp/0000232/2024
141	D-RSA/12004/2026 RSA/160/2026	HADIBANDHU PANDA VS RADHASHYAM NAIK	VIJAYA KAR VS	// 2ND A.D.J., BARIPADA(Mayurbhanj) RFA/0000037/2023
142	D-RVWPET/9031/2026 RVWPET/81/2026	DILLIP KUMAR RAY VS ORISSA STATE FINANCIAL CORPORATION,CUTTACK	GANESH PRASAD SAMAL VS	// (//
143	D-SAO/12086/2026 SAO/12/2026	SATISH ADHIKARI VS SUBASH ADHIKARI	TUKUNA KUMAR MISHRA VS	// A.D.J.,UMERKOTE(Nabarangapur) RFA/0000002/2024
144	D-TRP(C)/11852/2026 TRP(C)/81/2026	NILIMA PRIYADARSHINI MAHARANA @ DAS VS SUBHENDRA KUMAR DAS	HARIPRASAD OJHA VS	// CIVIL JUDGE (SD),ASKA(Ganjam) Mat/0000003/2026
145	D-TRP(C)/10993/2026 TRP(C)/82/2026	LAXMIPRIYA SWAIN @ DASH VS CHINMAYA DASH	RANJITA SINGH VS	// JUDGE FAMILY COURT,BHUBANESWAR CP/0000841/2025
146	D-WA/11007/2026 WA/480/2026	STATE OF ODISHA VS TRILOCHAN MAHANTA	SUMAN PATTANAYAK,A.G.A VS	// (//
147	D-WA/11032/2026 WA/481/2026	STATE OF ODISHA VS RAMESH CHANDRA SAHOO	SURYA NARAYAN PATNAİK,A.G.A VS	// (//

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148	D-WA/11021/2026 WA/482/2026	STATE OF ODISHA VS AJAMIL BERA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
149	D-WA/44946/2025 WA/483/2026	STATE OF ODISHA VS SITIKANTA MISHRA	SASWAT DAS,A.G.A VS	// 0 //
150	D-WP(C)/11823/2026 WP(C)/8985/2026	SARAT CHANDRA BEHERA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
151	D-WP(C)/11864/2026 WP(C)/8986/2026	LACHHAMAN MAJHI VS THE CT AND GST OFFICER, MAYURBHANJ	UPASANA BAL VS	// 0 //
152	D-WP(C)/12023/2026 WP(C)/8987/2026	ADAITYA PRASAD PATRA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
153	D-WP(C)/12311/2026 WP(C)/8988/2026	SALMON LAKRA VS STATE BANK OF INDIA, BAPUJI NAGAR BRANCH	KANANBALA ROY CHOUDHURY VS	// 0 //
154	D-WP(C)/12122/2026 WP(C)/8989/2026	M/S SHRI GOVIND ENTERPRISES,GANJAM VS THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BHUBANESWAR	DILLIP KUMAR SAHOO VS	// 0 //
155	D-WP(C)/10761/2026 WP(C)/8990/2026	M/SD KASHVI INTERNATIONAL PVT. LTD., KHURDA VS UNION OF INDIA	TANMAY MISHRA VS	// 0 //
156	D-WP(C)/11927/2026 WP(C)/8991/2026	MANOJ KUMAR MOHAPATRA VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //
157	D-WP(C)/11724/2026 WP(C)/8992/2026	KANAKA MAHARANA VS THE STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
158	D-WP(C)/12111/2026 WP(C)/8993/2026	DEBABRATA KARNA VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
159	D-WP(C)/10770/2026	M/S KASHVI INTERNATIONAL PVT LTD., KHURDA	TANMAY MISHRA	//

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	WP(C)/8994/2026	VS UNION OF INDIA	VS	0 //
160	D-WP(C)/11896/2026 WP(C)/8995/2026	M/S SANTOSH MEMORIAL HOSPITAL, KHURDA VS ASSISTANT DIRECTOR(REVENUE) EMPLOYEES STATE INSURANCE CORPORATION	SOMANATH MISHRA VS	// 0 //
161	D-WP(C)/11096/2026 WP(C)/8996/2026	PANDABA SAHOO VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //
162	D-WP(C)/11706/2026 WP(C)/8997/2026	SHAIK QUOBAT ALI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
163	D-WP(C)/10986/2026 WP(C)/8998/2026	DR.SIBASANKAR DALAI VS UNION OF INDIA	ARUN KUMAR DAS VS	// 0 //
164	D-WP(C)/11720/2026 WP(C)/8999/2026	LALITA NAHAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
165	D-WP(C)/11792/2026 WP(C)/9000/2026	JAGABANDHU SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
166	D-WP(C)/12055/2026 WP(C)/9001/2026	TIKILI NAYAK VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
167	D-WP(C)/11039/2026 WP(C)/9002/2026	Dr. DURGA PRASAD PATNAIK VS THE COMMISSIONER CUM SECRETARY TO GOVERNMENT,BHUBANESWAR	SANDHYARANI PANI VS	// 0 //
168	D-WP(C)/12079/2026 WP(C)/9003/2026	BHUMISUTA MEHER VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
169	D-WP(C)/12291/2026 WP(C)/9004/2026	SANDEEP KUMAR MISHRA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
170	D-WP(C)/11366/2026 WP(C)/9005/2026	SUB DIVISIONAL OFFICER, NO-1, BHUTAPARA TPWODL, SAMBALPUR VS	PRASANTA KUMAR TRIPATHY VS	// 0

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171	D-WP(C)/11193/2026 WP(C)/9006/2026	SEIKH ABDUL KALAM KALI CHARAN CHAKRAVARTY VS STATE OF ODISHA	RAMANI RANJAN MOHANTY VS	// // 0 //
172	D-WP(C)/11386/2026 WP(C)/9007/2026	SHUVANKAR MISHRA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
173	D-WP(C)/11550/2026 WP(C)/9008/2026	SANTOSHINI DASH VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
174	D-WP(C)/11721/2026 WP(C)/9009/2026	BIKASH PANIGRAHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
175	D-WP(C)/10960/2026 WP(C)/9010/2026	JAYADEB PANDA VS STATE OF ODISHA	SUSHREE SANGITA PAYASAT VS	// 0 //
176	D-WP(C)/10535/2026 WP(C)/9011/2026	HARISH CHANDRA BAG VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
177	D-WP(C)/12014/2026 WP(C)/9012/2026	SAIBABATI JANA VS THE STATE TAX OFFICER, BALASORE CIRCLE	SUBRATA MOHARANA VS	// 0 //
178	D-WP(C)/11723/2026 WP(C)/9013/2026	JATIA NAHAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
179	D-WP(C)/10968/2026 WP(C)/9014/2026	GOLAP BARIK VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
180	D-WP(C)/10956/2026 WP(C)/9015/2026	RASMITA HALDAR VS STATE OF ODISHA	KARUNAKAR GAYA VS	// 0 //
181	D-WP(C)/12096/2026 WP(C)/9016/2026	DEBENDRA NATH PRADHAN VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //

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182	D-WP(C)/12113/2026 WP(C)/9017/2026	M/S MINA KETAN ROUT, CUTTACK VS THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BHUBANESWAR	DILLIP KUMAR SAHOO VS	// 0 //
183	D-WP(C)/12321/2026 WP(C)/9018/2026	KALPANA PATTANAIAK VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
184	D-WP(C)/11669/2026 WP(C)/9019/2026	OSHILATA DASH VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
185	D-WP(C)/10690/2026 WP(C)/9020/2026	SUMITRA SAHANI VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// 0 //
186	D-WP(C)/11765/2026 WP(C)/9021/2026	TIKECHAN PUNJI VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
187	D-WP(C)/11670/2026 WP(C)/9022/2026	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
188	D-WP(C)/12356/2026 WP(C)/9023/2026	ANITA MOHANTY VS THE BHARAT SANCHAR NIGAM LIMITED, NEW DELHI	S.SUDHANSHU KUMAR SUBUDHI VS	// 0 //
189	D-WP(C)/11698/2026 WP(C)/9024/2026	NANDITA TRIPATHY VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
190	D-WP(C)/10713/2026 WP(C)/9025/2026	SANTANU SAMANTARAY VS STATE OF ODISHA	ABINASH NAYAK VS	// 0 //
191	D-WP(C)/12449/2026 WP(C)/9026/2026	PRAJESH KUMAR SAHU VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
192	D-WP(C)/12018/2026 WP(C)/9027/2026	ODISHA PATITA UDHAR SAMITI, KHURDA VS STATE OF ODISHA	PRASANT KISHORE RAY VS	// 0 //
193	D-WP(C)/12454/2026	SUSHREETA BARICK	LAXMIKANTA MOHANTY	//

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	WP(C)/9028/2026	VS STATE OF ORISSA	VS	0 //
194	D-WP(C)/11402/2026 WP(C)/9029/2026	KANCHANA MISHRA VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
195	D-WP(C)/12317/2026 WP(C)/9030/2026	JYOTI RANJAN DAS VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
196	D-WP(C)/10975/2026 WP(C)/9031/2026	SRIKANTA KUMAR TRIPATHY VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
197	D-WP(C)/12464/2026 WP(C)/9032/2026	SAHIL NAIK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
198	D-WP(C)/7159/2026 WP(C)/9033/2026	SAMIR KUMAR DAS VS UNION OF INDIA	PRATIK DASH VS	// 0 //
199	D-WP(C)/10977/2026 WP(C)/9034/2026	NAYANA BEHERA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
200	D-WP(C)/8029/2026 WP(C)/9035/2026	FADU MURMU VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
201	D-WP(C)/11520/2026 WP(C)/9036/2026	ATANU KUMAR JENA VS STATE OF ORISSA	KARUNAKAR RATH VS	// 0 //
202	D-WP(C)/12204/2026 WP(C)/9037/2026	MANO RANJITA BEHERA VS THE STATE OF ODISHA	RESHMA BEHERA VS	// 0 //
203	D-WP(C)/8036/2026 WP(C)/9038/2026	RAJENDRA SINGH VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
204	D-WP(C)/12107/2026 WP(C)/9039/2026	MAHALAXIMI MAHILA SAMITI, BALASORE VS	VIVEKANANDA JENA VS	// 0

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205	D-WP(C)/10114/2026 WP(C)/9040/2026	PARITOSH CHATERJEE PRAMOD CHANDRA MOHAPATRA VS STATE OF ODISHA	RAMA CHANDRA MOHANTY VS	// // 0 //
206	D-WP(C)/11679/2026 WP(C)/9041/2026	ASHOK KESHARI VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// 0 //
207	D-WP(C)/12576/2026 WP(C)/9042/2026	RAJESH MOHANTY VS DEVELOPMENT COMMISSIONER CUM ADDL CHIEF SECRETARY TO GOVTL, DEPARTMENT OF WATER RESOURCES, BBSR	ATUL TRIPATHY VS	// 0 //
208	D-WP(C)/11240/2026 WP(C)/9043/2026	AMULYA PRADHAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
209	D-WP(C)/11403/2026 WP(C)/9044/2026	SOBHA BEHERA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
210	D-WP(C)/11451/2026 WP(C)/9045/2026	HARENDRA PRASAD SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
211	D-WP(C)/12103/2026 WP(C)/9046/2026	BASANT KUMAR SWAIN VS STATE OF ODISHA	PRADEEP KUMAR MOHANTY VS	// 0 //
212	D-WP(C)/11526/2026 WP(C)/9047/2026	SHREE BALAJI ENGICONS LIMITED(SBEL), JHARSUGUDA VS STATE OF ODISHA	SUVENDU KUMAR SETHI VS	// 0 //
213	D-WP(C)/7394/2026 WP(C)/9048/2026	ST. STEPHENS CHURCH @ HOLY CATHOLIC CHURCH, BERHAMPUR,GANJAM VS STATE OF ODISHA	PRAFULLA KUMAR LENKA VS	// 0 //
214	D-WP(C)/11668/2026 WP(C)/9049/2026	KANCHAN MISHRA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
215	D-WP(C)/8884/2026 WP(C)/9050/2026	SRIMANTA KUMAR MISHRA VS GENERAL MANAGER, BANK OF INDIA, MUMBAI	AJIT CHANDRA MOHAPATRA VS	// 0 //

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216	D-WP(C)/12203/2026 WP(C)/9051/2026	NIBEDITA SETHI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
217	D-WP(C)/12136/2026 WP(C)/9052/2026	BIMBADHAR MEHER VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //
218	D-WP(C)/12594/2026 WP(C)/9053/2026	BASUDEV SHG, TERAMANPUR, RAHAMA, JAGATSINGHPUR VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
219	D-WP(C)/12596/2026 WP(C)/9054/2026	MAGUNI MOHARANA VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
220	D-WP(C)/12327/2026 WP(C)/9055/2026	AKSHAYA KUMAR PANDA VS STATE BANK OF INDIA, MUMBAI	GOKULANANDA PARIDA VS	// 0 //
221	D-WP(C)/12352/2026 WP(C)/9056/2026	PARTHA SARATHI BHOL VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
222	D-WP(C)/12591/2026 WP(C)/9057/2026	MOTHER TERESA SHG, JANAPAL, KUJANG, JAGATSINGHPUR VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
223	D-WP(C)/12179/2026 WP(C)/9058/2026	TRUPTIMAYEE SAHOO VS UNION OF INDIA	GANESWAR BEHERA VS	// 0 //
224	D-WP(C)/11763/2026 WP(C)/9059/2026	GANDHI UCHHA MADHYAMIKA VIDYAPITHA, AYATPUR, KENDRAPARA VS UNION OF INDIA	ASHOK KUMAR BEHERA VS	// 0 //
225	D-WP(C)/11276/2026 WP(C)/9060/2026	LIPSARANI CHAHATARAY VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //
226	D-WP(C)/11278/2026 WP(C)/9061/2026	SRADHANJALI SAHU VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //
227	D-WP(C)/11283/2026	ADITYA BEHERA	AJAYA KUMAR PRADHAN	//

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	WP(C)/9062/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/12463/2026 WP(C)/9063/2026	FAKIR MOHAN EDUCATIONAL CHARITABLE TRUST, BALASORE VS STATE OF ODISHA	JYOTI RANJAN DEO VS	// 0 //
229	D-WP(C)/12139/2026 WP(C)/9064/2026	NITYANADA SWAIN VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
230	D-WP(C)/11279/2026 WP(C)/9065/2026	DEEPANJALI ROUT VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //
231	D-WP(C)/11566/2026 WP(C)/9066/2026	AMITA CHOUDHURY VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	// 0 //
232	D-WP(C)/12494/2026 WP(C)/9067/2026	DASARATH SAHU VS STATE OF ODISHA	PADMANAVA JENA VS	// 0 //
233	D-WP(C)/12374/2026 WP(C)/9068/2026	JAGYANSENI DASH VS JHARASHREE DAS	ASHIM KISHOR PAL VS	// 0 //
234	D-WP(C)/12462/2026 WP(C)/9069/2026	TRISHOOL LOGISTICS PVT. LTD., BALASORE VS STATE OF ODISHA	JYOTI RANJAN DEO VS	// 0 //
235	D-WP(C)/12488/2026 WP(C)/9070/2026	JANGYASENI MOHANTY VS UNION OF INDIA	GANESWAR BEHERA VS	// 0 //
236	D-WP(C)/12588/2026 WP(C)/9071/2026	NILIMA MAHASANGHA, RAGHUNATHPUR, JAGATSINGHPUR VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
237	D-WP(C)/12586/2026 WP(C)/9072/2026	SABUJIMA MAHASANGHA, BIRIDI, JAGATSINGHPUR VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
238	D-WP(C)/9478/2026 WP(C)/9073/2026	PRADIPTA KUMAR SWAIN VS	MANAS KUMAR CHAND VS	// 0

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239	D-WP(C)/11148/2026 WP(C)/9074/2026	THE STATE OF ODISHA KUSHA RANA VS STATE OF ODISHA	SRITAM KUMAR NAYAK VS	// // 0 //
240	D-WP(C)/12364/2026 WP(C)/9075/2026	DEBASIS BEHERA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
241	D-WP(C)/12410/2026 WP(C)/9076/2026	PRADYUMNA MOHAPATRA VS STATE OF ODISHA	SARADA DASH VS	// 0 //
242	D-WP(C)/11149/2026 WP(C)/9077/2026	NABHI TANDI @ BIBHI TANDI VS STATE OF ODISHA	SRITAM KUMAR NAYAK VS	// 0 //
243	D-WP(C)/11410/2026 WP(C)/9078/2026	DAMBUDHA @ GANDARAM BAGARTY VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
244	D-WP(C)/11176/2026 WP(C)/9079/2026	BASANTA KUMAR SAMAL VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
245	D-WP(C)/52008/2025 WP(C)/9080/2026	LABANIDHAR PATEL VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// 0 //
246	D-WP(C)/53777/2025 WP(C)/9081/2026	NIRAMAL KUMAR MOHANTY VS THE COLLECTOR, THE COLLECTOR, KHURDA	SOUMYA MISHRA VS	// 0 //
247	D-WP(C)/6740/2026 WP(C)/9082/2026	GAJENDRA NATH MOHANTY VS STATE OF ODISHA	PRASANNA KUMAR BHUYAN VS	// 0 //
248	D-WP(C)/7994/2026 WP(C)/9083/2026	CHITRASEN SAHU VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
249	D-WP(C)/11215/2026 WP(C)/9084/2026	DURYODHAN SAHOO VS GOVT OF INDIA	TUSAR KUMAR MISHRA VS	// 0 //

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250	D-WP(C)/52012/2025 WP(C)/9085/2026	BENUDHAR BEHERA VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// 0 //
251	D-WP(C)/9035/2026 WP(C)/9086/2026	CHANDRAKANTA PARHI VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
252	D-WP(C)/12485/2026 WP(C)/9087/2026	DEBASISH MISHRA VS UNION OF INDIA	GANESWAR BEHERA VS	// 0 //
253	D-WP(C)/12632/2026 WP(C)/9088/2026	AMIT KUMAR BISOI VS SHREE LINGARAJ MAHAPRABHU BIJE, KHORDHA	PRAGYAN PARAMITA MOHANTY VS	// 0 //
254	D-WP(C)/11219/2026 WP(C)/9089/2026	SISIR KUMAR PANDAB VS GOVT OF INDIA	TUSAR KUMAR MISHRA VS	// 0 //
255	D-WP(C)/10769/2026 WP(C)/9090/2026	JIJNASA BEHERA VS ODISHA PUBLIC SERVICE COMMISSION, CUTTACK	ASUTOSH ROUT VS	// 0 //
256	D-WP(C)/12274/2026 WP(C)/9091/2026	M/S.REBATI MOTORS, GANJAM VS CHIEF MANAGER, UNION BANK OF INDIA, BERHAMPUR	ASHIM KISHOR PAL VS	// 0 //
257	D-WP(C)/11223/2026 WP(C)/9092/2026	SUDHANWA DASH VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
258	D-WP(C)/12287/2026 WP(C)/9093/2026	ANITA PATEL VS BRANCH MANAGER, STATE BANK OF INDIA, JHARSUGUDA	BIPLABA P.B. BAHALI VS	// 0 //
259	D-WP(C)/11138/2026 WP(C)/9094/2026	MANORANJAN SAHU VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
260	D-WP(C)/11203/2026 WP(C)/9095/2026	NAMITA NAIK VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
261	D-WP(C)/10814/2026	MAHESWAR DALAI	SANJAY KUMAR DAS	//

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	WP(C)/9096/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/11256/2026 WP(C)/9097/2026	DURYODHAN SAMAL VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
263	D-WP(C)/11145/2026 WP(C)/9098/2026	CHANDRA BHUSAN SAHU VS STATE OF ODISHA	BHARAT CHANDRA PATRA VS	// 0 //
264	D-WP(C)/11304/2026 WP(C)/9099/2026	RAMESH CHANDRA NAYAK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
265	D-WP(C)/11259/2026 WP(C)/9100/2026	SANGEETA GIRI VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// 0 //
266	D-WP(C)/11269/2026 WP(C)/9101/2026	ABINASH BEHERA VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //
267	D-WP(C)/11261/2026 WP(C)/9102/2026	PRITAM DASH VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //
268	D-WP(C)/11309/2026 WP(C)/9103/2026	SARADA PRASAD BEJ VS STATE OF ORISSA	NIRANJAN MAHARANA VS	// 0 //
269	D-WP(C)/11272/2026 WP(C)/9104/2026	SUDEEPA MANIK VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //
270	D-WP(C)/11349/2026 WP(C)/9105/2026	UMA SHANKAR MOHANTA VS NIRJHARINI MOHANTA	SARADA PRASAD DASH VS	// 0 //
271	D-WP(C)/12028/2026 WP(C)/9106/2026	JADUMANI DIGAL VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
272	D-WP(C)/12050/2026 WP(C)/9107/2026	UNION OF INDIA VS	RAJESH KUMAR MAHAPATRA, S.P.C VS	// 0

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273	D-WP(C)/12138/2026 WP(C)/9108/2026	BISWABIJOYEE PANIGRAHI (Retd.IRS) JITENDRA TRIPATHY VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// // 0 //
274	D-WP(C)/12088/2026 WP(C)/9109/2026	BISWAJEET BEHERA VS THE STATE OF ODISHA	ASHOK DAS VS	// 0 //
275	D-WP(C)/11318/2026 WP(C)/9110/2026	AYUSHI PRIYADARSHINI VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// 0 //
276	D-WP(C)/11262/2026 WP(C)/9111/2026	ANSHUMAN MAHANTA VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //
277	D-WP(C)/12123/2026 WP(C)/9112/2026	NALINIKANTA BARIK VS UNION OF INDIA	SHIVSANKAR MOHANTY VS	// 0 //
278	D-WP(C)/11263/2026 WP(C)/9113/2026	MRUTYUNJAY SAMANTARAY VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// 0 //
279	D-WP(C)/11450/2026 WP(C)/9114/2026	NIHARIKA PODHA @ PODH VS MAHANADI COALFIELDS LTD., SAMBALPUR	UPENDRA KUMAR SAMAL VS	// 0 //
280	D-WP(C)/11326/2026 WP(C)/9115/2026	SATYABADI GOUDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
281	D-WP(C)/12407/2026 WP(C)/9116/2026	JAMBESWAR JENA VS STATE OF ODISHA	SIBA RANJAN POLAI VS	// 0 //
282	D-WP(C)/12140/2026 WP(C)/9117/2026	SANJAY KUMAR SAHU VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //
283	D-WP(C)/12170/2026 WP(C)/9118/2026	STRITIK PRADHAN VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //

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284	D-WP(C)/12365/2026 WP(C)/9119/2026	SUSHANTA KUMAR JENA VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	// () //
285	D-WPCRL/7690/2026 WPCRL/40/2026	REJIYA BIBI VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	//0 () //
286	D-ABLAPL/8322/2026 ABLAPL/3482/2026	ALLIMA RANI BHUYAN VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	NIMAKHANDI /231 /2024 () //
287	D-ABLAPL/8330/2026 ABLAPL/3483/2026	SRIDHAR ROUT VS STATE OF ODISHA	MD. GOLAM MADANI VS	DHAMNAGAR /43 /2026 () //
288	D-ABLAPL/5135/2026 ABLAPL/3484/2026	HRUSHIKESH SAHU VS STATE OF ODISHA	BIKASH KUMAR PRADHAN VS	REAMAL /156 /2022 () //
289	D-ABLAPL/5639/2026 ABLAPL/3485/2026	SANJAYA KUMAR PARIDA VS STATE OF ODISHA	RAJENDRA KUMAR SAHU VS	GOLANTHARA (BERHAMPUR) /275 /202 () //
290	D-ABLAPL/7030/2026 ABLAPL/3486/2026	BARSHARANI SAHOO VS STATE OF ODISHA	ABHISHEK DASH VS	//0 () //
291	D-ABLAPL/7770/2026 ABLAPL/3487/2026	SHAMSHER KHAN VS STATE OF ODISHA	AMLAN MOHANTY VS	KUAKHIA /80 /2026 () //
292	D-ABLAPL/7254/2026 ABLAPL/3488/2026	TRINATH KANDI @ SIPUN KANDI VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	BALIANTA P.S. /71 /2026 () //
293	D-ABLAPL/7781/2026 ABLAPL/3489/2026	SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	KAILASH CHANDRA PRADHAN VS	KHALLIKOTE /570 /2024 () //
294	D-ABLAPL/7293/2026 ABLAPL/3490/2026	RAJESH DAS VS STATE OF ODISHA	AMITAV TRIPATHY VS	NIALI /177 /2026 () //
295	D-ABLAPL/7787/2026	BUDHADEV BEHERA @ BUDHA BEHERA	SUSIL KUMAR PATTNAIK	TELKOI /9 /2026

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	ABLAPL/3491/2026	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/8091/2026 ABLAPL/3492/2026	MANDODARI NAYAK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /138 /2026 () //
297	D-ABLAPL/8294/2026 ABLAPL/3493/2026	RATIKANTA CHAMPATI VS STATE OF ODISHA	AVIRAM PATRA VS	DHAULI PS /43 /2026 () //
298	D-ABLAPL/7822/2026 ABLAPL/3494/2026	MINA @ MENAKA MALLIK VS STATE OF ODISHA	ASISH KUMAR RAY VS	BARI RAMACHANDRA /62 /2026 () //
299	D-ABLAPL/7364/2026 ABLAPL/3495/2026	SK FITTAR VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BHADRAK TOWN /164 /2026 () //
300	D-ABLAPL/8149/2026 ABLAPL/3496/2026	DEBARAJ SAHOO VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	RASOL /65 /2026 () //
301	D-ABLAPL/7833/2026 ABLAPL/3497/2026	DURGABATI BEHERA VS STATE OF ODISHA	MANORANJAN MUDULI VS	KULIANA /36 /2026 () //
302	D-ABLAPL/7862/2026 ABLAPL/3498/2026	KAILASH CHANDRA JAGADALA @ KAILASH JAGADALA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GOCHHAPADA /106 /2023 () //
303	D-ABLAPL/8441/2026 ABLAPL/3499/2026	CHANDU PATRA @ DEBASISH PATRA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KALIAPANI /142 /2024 () //
304	D-ABLAPL/8442/2026 ABLAPL/3500/2026	LITU @ MIHIRA NAYAK VS STATE OF ODISHA	BIJAY KUMAR RAGADA VS	NIALI /69 /2022 () //
305	D-ABLAPL/8123/2026 ABLAPL/3501/2026	SOUMYA RANJAN DAS VS STATE OF ODISHA	GYANA RANJAN NAYAK VS	KENDRAPARA SADAR /156 /2026 () //
306	D-ABLAPL/6865/2026 ABLAPL/3502/2026	TRUPTIRANJAN SENAPATI VS	ANUGRAHA NARAYAN SAMANTRAY VS	KUJANGA /56 /2026 ()

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307	D-ABLAPL/8444/2026 ABLAPL/3503/2026	STATE OF ODISHA LITU @ MIHIRA NAIK VS STATE OF ODISHA	BIJAY KUMAR RAGADA VS	// NIALI /63 /2022 () //
308	D-ABLAPL/7377/2026 ABLAPL/3504/2026	STATE OF ODISHA ANIL KUMAR MANGARAJ VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// CHANDAKA P.S. /406 /2024 () //
309	D-ABLAPL/6996/2026 ABLAPL/3505/2026	STATE OF ODISHA JITA @ RITA BHOI VS STATE OF ODISHA	BISWABHUSAN DAS VS	// BANKI /108 /2025 () //
310	D-ABLAPL/8341/2026 ABLAPL/3506/2026	STATE OF ODISHA PRAKASH CHANDRA LENKA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// ITAMATI /44 /2026 () //
311	D-ABLAPL/7517/2026 ABLAPL/3507/2026	STATE OF ODISHA ASHOK KUMAR SAMANTARAY VS UNION OF INDIA(ENFORCEMENT DIRECTORATE)	AKASH ACHARYA VS	// / /0 () //
312	D-ABLAPL/8350/2026 ABLAPL/3508/2026	STATE OF ODISHA HEMANTA PARIDA @ NALLA @ LALA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BEGUNIA P.S. /84 /2023 () //
313	D-ABLAPL/8456/2026 ABLAPL/3509/2026	STATE OF ODISHA SUSANTA NAYAK @ SUSANTA KUMAR NAYAK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// DHUSURI /121 /2025 () //
314	D-ABLAPL/8359/2026 ABLAPL/3510/2026	STATE OF ODISHA SUJIT KUMAR ROUT @ NILUA VS STATE OF ODISHA	PRADIPTA BEURA VS	// ATHGARH /55 /2026 () //
315	D-ABLAPL/7703/2026 ABLAPL/3511/2026	STATE OF ODISHA NILADRI BARIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	// ATHGARH /74 /2026 () //
316	D-ABLAPL/7872/2026 ABLAPL/3512/2026	STATE OF ODISHA CHANDAN KUMAR SAMAL VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	// JHIRPANI P.S. /26 /2026 () //
317	D-ABLAPL/8459/2026 ABLAPL/3513/2026	STATE OF ODISHA PRADHANI HIAL VS STATE OF ODISHA	DIGAMBAR SETHI VS	// TIKIRI /211 /2025 () //

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318	D-ABLAPL/8512/2026 ABLAPL/3514/2026	SAHEBA MALICK @ GUNIA SAIBA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MARINE CHUDAMANI /50 /2022 () //
319	D-ABLAPL/8463/2026 ABLAPL/3515/2026	SK. INZAMUL @ SK. INZAMUL HAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /540 /2025 () //
320	D-ABLAPL/8518/2026 ABLAPL/3516/2026	SAHEBA MALICK @ GUNIA @ SAIBA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MARINE CHUDAMANI /45 /2023 () //
321	D-ABLAPL/8471/2026 ABLAPL/3517/2026	MEGHANAD SETHY VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	NIKIRAI /300 /2025 () //
322	D-ABLAPL/8528/2026 ABLAPL/3518/2026	SADANANDA @ SRADHANANDA @ SUKANA PADHAN @ PRADHAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	RAMPUR (SONEPUR) /203 /2025 () //
323	D-ABLAPL/8529/2026 ABLAPL/3519/2026	SURYAKANTA BEHERA VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	ATHGARH /168 /2025 () //
324	D-ABLAPL/8477/2026 ABLAPL/3520/2026	SUSHAMA DEI @ SUSHAMA SETHI VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	NIKIRAI /300 /2025 () //
325	D-ABLAPL/7874/2026 ABLAPL/3521/2026	KUNA SAHU VS STATE OF ODISHA	ASHOK DAS VS	SONEPUR /56 /2026 () //
326	D-ABLAPL/8536/2026 ABLAPL/3522/2026	DIPTI BEHERA @ DIPTIMAYEE BEHERA VS STATE OF ODISHA	BASANTA KUMAR NAYAK VS	MAHILA P.S.(BBSR) /99 /2026 () //
327	D-ABLAPL/8490/2026 ABLAPL/3523/2026	ANIRUDHA SETHY VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	NIKIRAI /300 /2025 () //
328	D-ABLAPL/7875/2026 ABLAPL/3524/2026	KISHAN SETH VS STATE OF ODISHA	SATYA RANJAN MULIA VS	AMBABHONA /227 /2025 () //
329	D-ABLAPL/8494/2026	MITHUN DAS	AMULYA RATNA PANDA	SAHADEV KHUNTA /454 /2025

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	ABLAPL/3525/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/8499/2026 ABLAPL/3526/2026	ABHISEK MAHAPATRA VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	NAYAPALLI P.S. /144 /2026 () //
331	D-ABLAPL/8564/2026 ABLAPL/3527/2026	SITU KUMAR JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /91 /2026 () //
332	D-ABLAPL/7899/2026 ABLAPL/3528/2026	RANJIT KUMAR HANTAL @ RANJIT HANTAL VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	MACHHKUND /81 /2021 () //
333	D-ABLAPL/7867/2026 ABLAPL/3529/2026	BIJAYALAXMI ROUT VS STATE OF ODISHA	PRADIP KUMAR MALLICK VS	ASTARANGA /29 /2021 () //
334	D-ABLAPL/8587/2026 ABLAPL/3530/2026	BULU @ BUBU @ ANIL SAHOO VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PATKURA /100 /2025 () //
335	D-ABLAPL/8648/2026 ABLAPL/3531/2026	TANAY KUMAR NANDI VS STATE OF ODISHA(VIG.)	SANGRAM JENA VS	ROURKELA VIGILANCE /14 /2025 () //
336	D-ABLAPL/8538/2026 ABLAPL/3532/2026	BIKASH NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /308 /2025 () //
337	D-ABLAPL/8574/2026 ABLAPL/3533/2026	ASHOK PANDA VS STATE OF ODISHA	SANJIT MISHRA VS	SATYABADI /75 /2026 () //
338	D-ABLAPL/7953/2026 ABLAPL/3534/2026	MINARAVA NAYAK VS STATE OF ODISHA(VIG.)	RAMESH CHANDRA ROUT VS	CUTTACK VIGILANCE /12 /2026 () //
339	D-ABLAPL/8652/2026 ABLAPL/3535/2026	RAJESH PARIDA @ BAPI PARIDA VS STATE OF ODISHA	SUBHAM SATAPATHY VS	BEGUNIA P.S. /111 /2026 () //
340	D-ABLAPL/8375/2026 ABLAPL/3536/2026	ALEKH SAHU @ ALEKHA SAHU VS	SURESH KUMAR JENA VS	TARBHA /182 /2022 ()

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341	D-ABLAPL/8548/2026 ABLAPL/3537/2026	STATE OF ODISHA TIKINA SWAIN VS STATE OF ODISHA	DR. SUSANT KUMAR KANUNGO VS	// BANDAR MARINE /7 /2026 () //
342	D-ABLAPL/7984/2026 ABLAPL/3538/2026	SANTOSH KUMAR PRADHAN @ SANTOSH PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SHERAGADA /81 /2026 () //
343	D-ABLAPL/8655/2026 ABLAPL/3539/2026	PARMANAND SHAW @ PARMA SAW VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BRAHMANITARANG /145 /2026 () //
344	D-ABLAPL/8578/2026 ABLAPL/3540/2026	KUNA @ GOBINDA PRADHAN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /237 /2026 () //
345	D-ABLAPL/8001/2026 ABLAPL/3541/2026	SUDHAKAR NAIK VS STATE OF ODISHA	AMARENDRA SAHOO VS	INDUASTRIAL,NISA /56 /2026 () //
346	D-ABLAPL/8376/2026 ABLAPL/3542/2026	ARYA VEDABRATA @ ARYA KUMAR VEDABRATA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOCITY PS /158 /2026 () //
347	D-ABLAPL/8557/2026 ABLAPL/3543/2026	HARABINDHAR SING BINDHRA @ HARBINDAR SINGH BINDR VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	TURUMUNGA /168 /2025 () //
348	D-ABLAPL/8379/2026 ABLAPL/3544/2026	SUSHANTA MANIA @ TIKA @ SUSANTA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /84 /2023 () //
349	D-ABLAPL/8584/2026 ABLAPL/3545/2026	SUBHENDU SEKHAR BHOI VS STATE OF ODISHA	SK. ZAFARULLA VS	BONTH /118 /2024 () //
350	D-ABLAPL/8090/2026 ABLAPL/3546/2026	RITURAJ TANDI VS STATE OF ODISHA	ARPITA MOHAPATRA VS	G.R.P.S. (TITILAGARH) /77 /2025 () //
351	D-ABLAPL/8560/2026 ABLAPL/3547/2026	SITU KUMAR JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /92 /2026 () //

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352	D-ABLAPL/8563/2026 ABLAPL/3548/2026	DIPTI RANJAN PRADHAN @ DIPTIRANJAN PRADHAN @ BEDA VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	KHUNTUNI /73 /2026 () //
353	D-ABLAPL/8588/2026 ABLAPL/3549/2026	ADITYA KUMAR SAHU @ VICKY VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	BASELI SAHI PS /151 /2020 () //
354	D-ABLAPL/8233/2026 ABLAPL/3550/2026	SRIKANTA BARIK VS STATE OF ODISHA	RAJAKISHORE SAHOO VS	BALANGA /79 /2026 () //
355	D-ABLAPL/8382/2026 ABLAPL/3551/2026	NIRA BEHERA @ NIRANJAN BEHERA VS STATE OF ODISHA	PRADIPTA BEURA VS	ATHGARH /54 /2026 () //
356	D-ABLAPL/8409/2026 ABLAPL/3552/2026	BALARAM BARAL VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /129 /2026 () //
357	D-ABLAPL/8593/2026 ABLAPL/3553/2026	KUMAR BEHERA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	SECTOR-3 /76 /2026 () //
358	D-ABLAPL/8112/2026 ABLAPL/3554/2026	SAMITA PRADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /230 /2025 () //
359	D-ABLAPL/8432/2026 ABLAPL/3555/2026	MANAGOBIND BEHERA @ MANA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOTANGA /85 /2026 () //
360	D-ABLAPL/8434/2026 ABLAPL/3556/2026	LITU @ MIHIRA NAYAK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	NIALI /62 /2022 () //
361	D-ABLAPL/8436/2026 ABLAPL/3557/2026	ANIL MALLIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /127 /2026 () //
362	D-ABLAPL/8125/2026 ABLAPL/3558/2026	SMRUTEE RANJAN BHOI VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	KHANDAGIRI P.S. /81 /2026 () //
363	D-ABLAPL/8367/2026	ABHIJIT PATRA	ARUN KUMAR BEHERA	TALASARI MARINE /48 /2026

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	ABLAPL/3559/2026	VS STATE OF ORISSA	VS	() //
364	D-ABLAPL/8373/2026 ABLAPL/3560/2026	SANJIB NAYAK @ SANJEEV NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /91 /2022 () //
365	D-ABLAPL/8403/2026 ABLAPL/3561/2026	DEEPAK KUMAR MUDULI VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	CDA-II /54 /2026 () //
366	D-ABLAPL/6639/2026 ABLAPL/3562/2026	SUBHADARSHINI SWAIN VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /1097 /2025 () //
367	D-ABLAPL/8619/2026 ABLAPL/3563/2026	NABIBULLA KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /118 /2026 () //
368	D-ABLAPL/8240/2026 ABLAPL/3564/2026	MD.FIRDUSH @ PAPU VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	PATTAMUNDAI /103 /2026 () //
369	D-ABLAPL/8621/2026 ABLAPL/3565/2026	DEBENDRA DASH @ GHANASHYAM DASH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /130 /2003 () //
370	D-ABLAPL/8418/2026 ABLAPL/3566/2026	RANJEET KUMAR SAHOO @ RANJIT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 A.D.J.,KHURDA(Khordha) TR/0000036/2026
371	D-ABLAPL/8622/2026 ABLAPL/3567/2026	FARID MAHAMMAD VS STATE OF ODISHA	AMULYA RATNA PANDA VS	ATHGARH /335 /2025 () //
372	D-ABLAPL/8242/2026 ABLAPL/3568/2026	MOHIA JENA @ MAHENDRA MALLIK VS STATE OF ODISHA	SIMSON JENA VS	BINJHARPUR /145 /1994 () //
373	D-ABLAPL/8623/2026 ABLAPL/3569/2026	MAHENDRA DASH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /130 /2003 () //
374	D-ABLAPL/8423/2026 ABLAPL/3570/2026	PANCHANAN JANI @ UALI JANI VS	SATYA SHIVA DASH VS	JARADA /231 /2022 ()

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375	D-ABLAPL/8624/2026 ABLAPL/3571/2026	STATE OF ODISHA PRAKASH HANTAL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// SUNABEDA /149 /2021 ()
376	D-ABLAPL/7138/2026 ABLAPL/3572/2026	RABI MALIK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// DHARMASALA /64 /2026 ()
377	D-ABLAPL/8537/2026 ABLAPL/3573/2026	AJIT DASH @ AJIT KURMAR DASH @ KUNURI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// Maitri Vihar PS /39 /2026 ()
378	D-ABLAPL/8540/2026 ABLAPL/3574/2026	RASHMI RANJAN PARIDA @ GUGU @ BUBU VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	// BOLAGARH P.S. /4 /2026 ()
379	D-ABLAPL/8541/2026 ABLAPL/3575/2026	PARAMESWAR DAS VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// SORO /758 /2025 ()
380	D-ABLAPL/8140/2026 ABLAPL/3576/2026	URMILA BEHERA VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	// NILGIRI /155 /2022 ()
381	D-ABLAPL/8439/2026 ABLAPL/3577/2026	LITU @ MIHIRA NAIK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// NIALI /60 /2022 ()
382	D-ABLAPL/8470/2026 ABLAPL/3578/2026	KARTIK MAJHI VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// BALASORE TOWN /1 /2026 ()
383	D-ABLAPL/8152/2026 ABLAPL/3579/2026	ABHAYA NAG VS STATE OF ODISHA	GAJENDRA KUMAR BAG VS	// DEOGAON /57 /2026 ()
384	D-ABLAPL/8474/2026 ABLAPL/3580/2026	MANASI SETHY VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// NIKIRAI /300 /2025 ()
385	D-ABLAPL/8257/2026 ABLAPL/3581/2026	RANJAN KUMAR SAMAL @ RUNA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	// BADSAAHI /83 /2026 ()

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386	D-ABLAPL/8476/2026 ABLAPL/3582/2026	BIJULI DEI @ BIJULI SETHY VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	NIKIRAI /300 /2025 () //
387	D-ABLAPL/8296/2026 ABLAPL/3583/2026	MAHAMMAD RABANI @ SK. RABANI @ MD. RABANI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	RAMACHANDRAPUR /324 /2025 () //
388	D-ABLAPL/8479/2026 ABLAPL/3584/2026	ANITA SETHY VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	NIKIRAI /300 /2025 () //
389	D-ABLAPL/8493/2026 ABLAPL/3585/2026	ARYAN KHAN @ ARIAN KHAN @ LUCKY @ ARIYAN KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TIGIRIA /286 /2025 () //